

NOTICE

Date of Publication :05-Mar-2021 Last Date: 23-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 23-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202000293	Ranchandan Rai (Def. in person)	2810-2014 (2)	
2	U-202000484	Hussainali R. Rasekhinejad (C.A. of Plaintiff)	207-2013 (5)	
3	U-202002090	V. S. Lakshmanan Adv. for Plaintiff	4059-2011 (32)	
4	U-202002162	Dwivedi Law & Co. Adv. for Plaintiff	2230-2017 (Record Dept.)	
5	U-202002357	Dinesh P. Shah Adv. for Plaintiff	483-2019 (59)	
6	U-202002500	Muhammed Iftikhar Ali Adv. for Plaintiff	1905-2015 (3)	
7	U-202002877	Atul Redkar Adv. for Plaintiff	1179-2018 (20)	
8	U-202003037	Shashipal Shankar Adv. for Plaintiff	1098-2020 (4)	
9	U-202003092	Ashish Mishra	4100-2020 (3)	
10	U-202003176	INTERJURIS	2489-2015 (31)	
11	U-202003307	B.R.Dalal	1196-2020 (12)	
12	U-202100173	Adv Girish B. Kedia	423-2020- COMMERCIAL SUIT (31)	
13	U-202100678	S. R. Gupta	91-2019- COMMERCIAL SUIT (32)	
14	U-202100809	Darshan Jain	4215-2019 (6)	
15	U-202100810	Darshan Jain	4214-2019 (6)	

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16	U-202100811	Darshan Jain	4216-2019 (6)	
17	U-202100829	Motiwalla & Co.	145-2019-MISC.APPEAL (19)	
18	U-202100929	Nandesh A. Manek	90-2019-COMMERCIAL SUIT (32)	
19	U-202101017	Adv. B. S. Yadav	2472-2018 (3)	
20	U-202101033	Adv. Asit Y. Menon	2094-2012 (13)	
21	U-202101069	Adv Mahendra Agvekar	2819-2017 (20)	
22	U-202101179	Adv. Satyam R. Dubey	1290-2009 (3)	
23	U-202101239	Sapna P. Khobragade	2700-2018 (12)	
24	U-202101368	Adv. Prasad Apte	33-2018 (Record Dept.)	
25	O-201903543	Imtiaz Ahmed Raibakker Adv for Plaintiff	1073-2016 (32)	
26	O-202000215	Kishor G. Pashte Adv. for Plaintiff	2637-2016 (6)	
27	O-202000525	Sudhakar G. Lakhani Adv. for Plaintiff	461-2019 (59)	
28	O-202000555	Pranayesh V. Patkar	508-2019 (28)	
29	O-202000556	Pranayesh V. Patkar	507-2019 (28)	
30	O-202000600	Adv. Alka Arun Pawar	6935-2005 (31)	

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31	O-202000684	Santosh Sanjkar Adv. for Plaintiff	789-2019-SUMMARY SUIT (59)	
32	O-202000884	O. A. Das Adv. for Plaintiff	2799-2012 (32)	
33	O-202000885	O. A. Das Adv. for Plaintiff	1202-2013 (32)	
34	O-202000886	O. A. Das Adv. for Plaintiff	323-2014 (32)	
35	O-202000921	Sudhakar G. Lakhani Adv. for Plaintiff	339-2019-SUMMARY SUIT (59)	
36	O-202001098	K. A. Suryanarayanan Adv. for Plaintiff	154-2013 (32)	
37	O-202001122	K. Andrews Adv. for Plaintiff	646-2019 (60)	
38	O-202001177	Adv. Mohankumar K. for Plaintiff	1678-2020 (31)	
39	O-202001178	Adv. Mohankumar K. for Plaintiff	2148-2013 (31)	
40	O-202001250	Ajay Dalsukhlal Goradia Adv. for Plaintiff	1027-2012 (5)	
41	O-202100156	R. A. Shaikh	1390-2018-SUMMARY SUIT (28)	
42	O-202100169	Jagdish Nagar & Asso	177-2020-COMMERCIAL SUIT (1)	
43	O-202100214	Prachi Jain	460-2021-COMMERCIAL SUIT (31)	
44	O-202100268	Mulla & Mulla and Craigie Blunt & Caroe	7432-1980 (3)	
45	O-202100269	Mulla & Mulla and Craigie Blunt & Caroe	7434-1980 (3)	

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46	O-202100270	Mulla & Mulla and Craigie Blunt & Caroe	7435-1980 (3)	
47	O-202100337	Mr. Ramesh Jain & Mrs. Kusum Jain	1137-2019 (28)	
48	O-202100470	Adv. Shweta Singh	252-2019 (8)	